Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

0	9 (	8 (	7 (	) 9	5 (	4 f	3 c f 8	2 t	1 0 5			No.	
	Other creditors, if any, (other than financial creditors and operational creditors)	Operational creditors (other than Workmen and Employees and Government Dues)	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Secured financial creditors (other than financial creditors belonging to any class of creditors)	Unsecured financial creditors belonging to any class of creditors	Secured financial creditors belonging to any class of creditors			Category of creditor	
		ı	1			1	1		1	of clai ms	No.	Sumn claims i	
		-	127168	-		698450	ı	-			Amount	Summary of claims received	
		ı	1	1	•	-		ı	1	claims	No. of	Summar	
			127168	-		698450	1		1	f claims admitted	Amount o	Summary of claims An admitted co	
		-	1	FIL	Harris Sec		1					Amount of contingent	
			1	1			1		ı		admitted	Amount of Amount claims not of claims	
		-	1	-		1	ı	- 1	1	verificati on	under	Amount of claims	
	9	8	7	6	5	4	ω	2	1		Annexure	Details in	Amount in ₹)
The second secon		7.7	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		ı		•	1	1		if any	Remar ks,	

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2020-2021
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Annexure – 7

## Name of the corporate debtor: MAESTRIA PAINTS INDIA PRIVATE LIMITEDHyderabad; Date of commencement of CIRP 06.01.2023 List of creditors as on 30.01.2023

## List of operational creditors (Government dues)

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No. Details of claimant		nt ment		Employee State 23.01.20 127168	State	Insurance Corporatio	n	
ciaimant		ment		State	State Governme 23	nt		
claim received	Date of	receipt		23.01.20	23			
eceived	Amount claimed			127168				
D.	Amount of Nature claim of	admitted		127168				
etalls of cia	Nature of	claim		Unsecure	d			
Details of claim admitted	Whether related	party?		No				-
led	voting shar	e in CoC,	applicable	-				
of contin-	gent claim			_				
of any	mutual dues, th	at may be set-	off					
of claim	under verifica -	tion						
claim not if any	admitted			L				
if any				ı		-		

of Daniel



## Name of the corporate debtor: MAESTRIA PAINTS INDIA PRIVATE LIMITEDHyderabad; Date of commencement of CIRP 06.01.2023; List of creditors as on 23.01.2023

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

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No.	Sl. Name of cre- No. ditor	0	Details of laim received	1	Details of claim admitted	of claim ad	Imitted		Amount of conti-		Amount of claim	B E	
		Date of	Amount claimed	Amount Amount Natur	Amount Amount Nature of Amount Wheth claimed of claim claim covered er	Amount covered	Wheth er	% of Voting	ngent claim		dues, that may be	dues, that not may be admitted	dues, that may be
		receipt		admitted		by guar- antee	relate d	share in CoC			set-off	set-off	set-off
							party ?						
:	Sri Kantam	23.01.2023 698450 698450	698450	698450	Financial		No	100		1			
	Anasuya				Assistance -								
-51					unsecured								
										1	1	1	1
- 1						1 746							

